

Annexure-B - Tiswadi

DISPOSAL OF MUTATION APPLICATIONS - Starred LAQ- 001B

(b.)the number and details of mutation applications pending for more than twoyears as on date; furnish case-wise reasons for delay in disposal of each suchapplication;

Sr. No.	name of the applicant	Address of the Applicant	village	survey no. /P.T Sheet No.	Sub Div/Chalta No.	Date of Application	Documents on the basis of which mutation is sought	nature objection received (if any)
1	Normano Joao Manuel	H. No. C-18/40,,Cardoza vaddo, ,TaleigaoTiswadiGoaCardozavaddo,TaleigaoTiswadi Goa	Taleigao	'57/3'	-	12-02-2009 0:00	Deed of Sale	-
2	Jasmina D'Silva	St. Cruz, IlhasGoa,,	Goa-Velha	'14/18'	-	29-09-2010 0:00	Deed of Sale	Objecti filed
3	Jasmina D'Silva	St. Cruz, IlhasGoa,,	Goa-Velha	'14/20'	-	01-10-2010 0:00	Deed of Sale	-
4	Jasmina D'Silva	St. Cruz, IlhasGoa,,	Goa-Velha	'14/21'	-	01-10-2010 0:00	Deed of Sale	-
5			Taleigao	'132/1'	-	15-09-2011 0:00	Court Order	-

6	M/s. Milestone Resorts	through P. A. H. Shri. Kabir Subrani Shirodkar r/o H. No. 7/97 A, Santa Vaddo, Calangute, Bardez Goa	Chorao	'194/1'	-	08-09-2015 0:00	Deed of Sale	Objecti filed
7	Socrates Cirilo Gonsalves	H. No. 899, Cotta Mansion, Moita Agasaim, St, Lourenco, Tiswadi Goa	Goa-Velha	'103/8'	-	19-10-2018 0:00	Deed of Succession	-
8	The Cochin Malabar Estates and Industries Ltd.	21, Strand road, Kolkata 700001	Mercurim	'115/20'	-	14-01-2019 0:00	Deed of Sale	-
9	The Cochin Malabar Estates and Industries Ltd.	21, Strand road, Kolkata 700001	Mercurim	'115/25'	-	14-01-2019 0:00	Deed of Sale	-
10	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio Gomes	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'60/1'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-
11	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'62/10'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-

	Gomes							
12	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio Gomes	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'61/5'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-
13	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio Gomes	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'76/2'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-
14	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'70/13'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-

	Gomes							
15	Florie Gomes, Luzia Gomes, Ajit Gurnani, Sarita Gomes, Michael Fernandes, Colette Gomes, Daniel Meeks and Savio Gomes	A/3, Happy home, St. Martins road, Bandra west, Mumbai 400050	Curca	'69/9'	-	26-07-2019 0:00	Deed of Inventory Proceedings (Partition)	-
16	Berta Vas	220/6, Sovaskiwadda, Batim, Goa Velha Tiswadi Goa	Batim	'45/2'	-	09-08-2019 0:00	Deed of Succession	-
17	Berta Vas	220/6, Sovaskiwadda, Batim, Goa Velha Tiswadi Goa	Batim	'45/3'	-	09-08-2019 0:00	Deed of Succession	-
18	Maria Ana Hilda Dos Milagres Gonsalves Pereira, Fulvia Maria Afonso Van Der Plas, Hugo Hendrik Vaz Der Plas, Octavio Felix Francisco Afonso, Yollanda	CorlimTiswadi Goa	Corlim	'31/2'	-	21-11-2019 0:00	Deed of Inventory Proceedings (Partition)	-

	Salome Getrudes Afonso De Antunes and Antonio Dos Santos Antunes							
19	Mathew Negredo alias Mathias Negredo	Canturlim, Curca, Tiswadi Goa	Curca	'53/2'	-	28-10-2020 0:00	Others	Objecti filed
20	Mathew Negredo alias Mathias Negredo	r/o Canturlim, Curca, Tiswadi Goa	Curca	'52/2'	-	29-10-2020 0:00	Others	Objecti filed
21	Mathew Negredo alias Mathias Negredo	Canturlim, Curca, Tiswadi Goa	Curca	'53/4'	-	29-10-2020 0:00	Others	Objecti filed
22	Mathew Negredo alias Mathias Negredo	Canturlim, Curca, Tiswadi Goa	Curca	'54/1'	-	29-10-2020 0:00	Others	Objecti filed
23	Mathew Negredo alias Mathias Negredo	Canturlim, Curca, Tiswadi Goa	Curca	'55/1'	-	29-10-2020 0:00	Others	Objecti filed
24	Mathew Negredo alias Mathias Negredo	Canturlim, Curca, Tiswadi Goa	Curca	'56/1'	-	29-10-2020 0:00	Others	Objecti filed
25	Mathew Negredo alias Mathias Negredo	r/o Canturlim, Curca, Tiswadi Goa	Curca	'57/1'	-	29-10-2020 0:00	Others	Objecti filed
26	M/s Camilo Steel Yard through its sole	R/o H.No.23/107/3, Ward No. II, Chidvillas Colony, Taleigao, Tiswadi Goa	Goa-Velha	'143/9'	-	10-06-2021 0:00	Deed of Sale	-

	proprietor Mrs. Maria Fernandes							
27	1).Pankaj Surendra Raiker Alias Pankaj Surendra Raikar 2).Nima Sandip Salkar Alias Neema Sandip Salkar Alias Neema Sandeep Salkar	1).Surendra A Raikar,House No. 30 1, Anant Niwas, Novo Waddo, Colva, South Goa. 2).Sandip Salkar Alias Sandeep Salkar Alias Sandeep Narcinv Salkar,House No. 30 1, Anant Niwas, Novo Waddo, Colva, South Goa.	Goa-Velha	'15/3-A'	-	30-07-2021 21:52	Deed of Gift	-
28	Agnelo Pascoal Rebello	H. No. 220/1, Opp. Gomes house malar, Corlim, Tiswadi Goa	Corlim	'6/1-B'	-	12-10-2021 0:00	Deed of Sale	-
29	Mr. Siddharth ShivputraTelgiri	R/o H.No.23/329, ToncaCamrabhat, Taleigao-Goa.	Curca	'34/2'	-	29-11-2021 0:00	Deed of Sale	-
30	Vicente De Souza	R/o H.no 931, SocoiloVaddo Goa Velha Goa	Goa-Velha	'27/1'	-	11-01-2022 0:00	Deed of Sale	-
31	A. Jeba Mani	R/o Taleigao, Tiswadi-Goa.	Corlim	'26/2'	-	25-05-2022 0:00	Deed of Sale	-
32	A. Jeba Mani	R/o Taleigao, Tiswadi-Goa.	Corlim	'26/2'	-	25-05-2022 0:00	Deed of Sale	-
33	Mr. John Ralino Fernandes	R/o Morgado, Goa Velha, Tiswadi- Goa	Batim	'42/0'	-	19-06-2022 0:00	Deed of Sale	-

34	Balthazar Fernandes and Rosy B. Fernandes	H. No. 1102, Madel Chorao, Tiswadi Goa	Chorao	'148/1'	-	07-07-2022 0:00	Deed of Sale	-
35	Arvind Parshuram Mhamal and Mrs. Bharati Mhamal	R/o E-S-3, Rich Builders Residency, Cabesa, Santa Cruz, Panaji-Goa,	Gancim	'32/1-B'	-	02-11-2022 0:00	Deed of Sale	-
36	Arlene Menezes	R/o 7879, Mohican Canyon Street, Las Viegas, NV 89113, USA	Corlim	'125/7'	-	01-03-2023 0:00	Deed of Inventory Proceedings (Partition)	-
37	Hanumant Narayan Chari	Plot No.161, PDA Colony, Corlim, Tiswadi-Goa	Corlim	'21/1'	-	12-04-2023 0:00	Deed of Sale	-
38	Agnelo Pascoal Rebello and Fatima Rebello	H.No.220/1, Mollar, Corlim, Tiswadi-Goa.	Corlim	'17/4-A'	-	03-05-2023 0:00	Deed of Sale	-
39	Piety Joceline Pereira	R/o H No 221/2 PremeiroWaddoGoltimNavelimDiwar Tiswadi Goa	Navelim	'183/4'	-	16-05-2023 0:00	Will (open or sealed)	Objecti filed
40	Purificacao Agostinho Da Cunha and Maria Ida Cardoso	H.No.204/C, Vassudev Colony, P.O. Bambolim Complex, Alto Santa Cruz, Tiswadi-Goa.	Curca	'61/7'	-	19-07-2023 0:00	Deed of Inventory Proceedings (Partition)	
41	Mrs. Pramela Monica D Silva and Mr. Conceico	Hno. 380, PosrembhatTaleigao Goa	Taleigao	'141/15'	-	25-07-2023 0:00	Deed of Sale	

	William Faria							
42	Mr. Mahadev Betu Shirodkar	Oilem Bhat Taleigao Tiswadi Goa.	Taleigao	'277/2'	-	08-08-2023 0:00	Deed of Sale	
43	Francisco Tomas Furtunato Braganca and Vinita Maria Braganca alias Vinita Braganca	R/o. H.no. 1410, Opp Chamunda Bldg. Bondis, St. Cruz Goa	Calapor	'576/1'	-	17-10-2023 0:00	Civil Court Order / Decree	
44	Rajani Dattaram Naik.	r/o 206,2nd floor Sahakar Bhavan, Dr. Babasaheb Ambedkar road near Damodar hall, Parel Mumbai, Maharashtra-4000012	Bainguinim	'22/1-A'	-	29-12-2023 0:00	Deed of Succession	
45	Peter D'Costa and Melanie D'Costa	H.no. 1293, Auchit Wado, Tivim, Bardez, Goa	Goa-Velha	'70/1'	-	02-01-2024 0:00	Deed of Inventory Proceedings (Partition)	
46	Peter D'Costa and Melanie D'Costa	H.no. 1293, Auchit Wado, Tivim, Bardez, Goa	Goa-Velha	'70/2'	-	02-01-2024 0:00	Deed of Inventory Proceedings (Partition)	
47	Peter D'Costa and Melanie D'Costa	H.no. 1293, Auchit Wado, Tivim, Bardez, Goa	Goa-Velha	'70/25'	-	02-01-2024 0:00	Deed of Inventory Proceedings (Partition)	

48	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'391/34'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
49	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'254/1'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
50	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'254/2'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
51	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'254/3'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
52	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'254/4'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
53	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'254/5'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	

54	Edmundo Jose Bosco Agnelo Rodrigues alias Edmundo Rodrigues and Ors	R/o. H. No. 367, Bhakta Waddo, Chorao, Tiswadi, Goa.	Chorao	'255/4'	-	10-11-2023 0:00	Deed of Inventory Proceedings (Partition)	
55	Sadat Sayed	r/o h.no. 169/3 1ST floor Radhakrishna Housing Society Pvt. Ltd D.B. Road St. Inez Panaji -Goa	Bainguinim	'26/2-A'	-	07-08-2023 0:00	Deed of Sale	
56	Smt. Rabiya Abdulla Khan	2nd Floor, Siddhivinayak Building,,Fontainhas , Panaji - Goa.,	Panaji	74	20	03/04/2007 00:00:00	Others	
57	Shri Domingos Luis Vas	R/o H No 430/W-15(old) and 15/551(new) Opp Dona Paula Jetty, Dona Paula, Ilhas, Tiswadi, Goa ,, ,,	Panaji	165	5-F	30/09/2020 00:00:00	Others	
58	Esther Christopher Mascarenhas and Christopher Eugene Mascarenhas	R/o. B/7, La Marvel Colony, Raj Bhavan Road, Dona Paula, Goa.,,	Panaji	188	42	17/11/2023 00:00:00	Deed of Sale	
59	Ulhas Gopal Nachinolcar	R/o Anantdeep ,Odlem Bhat, Taleigao, Goa,,	Panaji	60	49	07/11/2016 00:00:00	Others	
60	Ulhas Gopal Nachinolcar	R/o Anantdeep ,Odlem Bhat, Taleigao, Goa,,	Panaji	60	50	07/11/2016 00:00:00	Others	

61	Prakash R. Nagvenkar	House no. 225, Mitra Bazar,Caranzalem, Tiswadi - Goa,	Panaji	162	23	31/12/2008 00:00:00	Deed of Sale	
62	Prakash R. Nagvenkar	House no. 225, Mitra Bazar,Caranzalem, Tiswadi - Goa,	Panaji	162	23-A	31/12/2008 00:00:00	Deed of Sale	
63	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	143	2/1	15/10/2009 00:00:00	Others	
64	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	143	3/1	15/10/2009 00:00:00	Others	
65	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	140	6	15/10/2009 00:00:00	Others	
66	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	140	7/3	15/10/2009 00:00:00	Others	
67	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	140	7/2	15/10/2009 00:00:00	Others	
68	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	140	8	15/10/2009 00:00:00	Others	
69	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	140	10	15/10/2009 00:00:00	Others	

70	Office of the Dy Collector and S D O	Panaji - Goa,,	Panaji	143	1	15/10/2009 00:00:00	Others	
71	Manohar L. Dicholkar and Madhura Manohar Dicholkar	C-18, Govt, Quarters, Altinho,,Panaji - Goa.,	Panaji	77	340	23/06/2010 00:00:00	Others	
72	Mr Agnelo Benigno Pereira	R/o House No E-421, Rua De Natal,Fontainas, Panaji, Goa,,	Panaji	59	169	22/08/2019 00:00:00	Others	
73	Mr Agnelo Benigno Pereira	R/o House No E-421, Rua De Natal,Fontainas, Panaji, Goa,,	Panaji	59	171	22/08/2019 00:00:00	Others	
74	Fr Jose Assuncao Da Silva, Mr Mario Emerico Filomeno Da Silva and Mrs Maria Julia Nunes E Barros	R/o Our Lady of Grace Church, Marga, Goa and R/o Miriam Building, Rua De Natal, Fontainhas, Panaji, Goa,,	Panaji	59	4-B	27/01/2020 00:00:00	Others	
75	Sanjyot Raya Kamat Ghanekar alias Sanjayot Raya Kamat Ghaneka alias Sanjyot Deepak Pai alias Sanjyot Pai alias Sanjyot D Pai	R/o Building No.8, Flat UG3, Kamat Classic, Phase 4, Caranzalem, Goa - 403002,,	Panaji	34	113	26/12/2023 00:00:00	Deed of Sucession	

76	Santosh Sonu Naik alias Santosh Sonu Kavlekar alias Santosh Kaulekar and Sonali Santosh Naik alias Sonali Santosh Kavlekar	R/o H No. 174, Near Ram Temple, Ribandar, Goa. ,,	Panaji	12	66	10/05/2023 00:00:00	Deed of Sale	
77	M/s Navelcar Hotels	R/o Ganesh Prasad Building, 1st Floor, Panaji, Ilhas-Goa.,,	Panaji	43	197	05/07/2018 00:00:00	Deed of Sale	
78	M/s Navelcar Hotels	R/o Ganesh Prasad Building, 1st Floor, Panaji, Ilhas-Goa.,,	Panaji	43	198	05/07/2018 00:00:00	Deed of Sale	
79	M/s Navelcar Hotels	R/o Ganesh Prasad Building, 1st Floor, Panaji, Ilhas-Goa.,,	Panaji	43	281	05/07/2018 00:00:00	Deed of Sale	
80	M/s Navelcar Hotels	R/o Ganesh Prasad Building, 1st Floor, Panaji, Ilhas-Goa.,,	Panaji	43	282	05/07/2018 00:00:00	Deed of Sale	
81	Antonio Lourenco, Eric Lourenco and Dominic Noel Lourenco	R/o H. no. 408/C-21/16, Near NIO Post Office, Dona Paula, Goa.,,	Panaji	175	13	10/10/2023 00:00:00	Others	
82	Bhiku Govind naik Chodancar	H.No. 157, Near Vithoba Temple, Mala ,panaji-Goa.,,	Panaji	74	25	30/11/2011 00:00:00	Others	

83	Bhiku Govind naik Chodancar	H.No. 157, Near Vithoba Temple, Mala ,panaji- Goa.,,	Panaji	74	26	30/11/2011 00:00:00	Others	
84	Mr Vijay Kumar Mishra	R/o, H.No. 838, Homestead, Opp. Hotel Solmar, Miramar, Panaji-Goa.,,	Panaji	119	17	03/10/2013 00:00:00	Others	
85	All India Radio	Having office at Altinho, Panaji- Goa.,,	Panaji	76	49-A	11/09/2017 00:00:00	Others	
86	Infrastructure Logistic Private Limited	Cidade de Goa,Vainguinim Beach, Goa.,,	Panaji	3	2	28/08/2013 00:00:00	Deed of Sale	
87	Mr Rajeev Savio Gomes and Mrs Cheryl Aldrina Gomes	R/o Flat No. 5, 2nd Floor, Jarien Mansion, Near Kerkar Hospital, Aquem Alto, Margao, Salcete- Goa.,,	Panaji	131	13	06/03/2018 00:00:00	Others	
88	Sanjyot Raya Kamat Ghanekar alias Sanjayot Raya Kamat Ghaneka alias Sanjyot Deepak Pai alias Sanjyot Pai alias Sanjyot D Pai	R/o Building No.8, Flat UG3, Kamat Classic, Phase 4, Caranzalem, Goa - 403002,,	Panaji	34	115	26/12/2023 00:00:00	Deed of Sucession	
89	Shri Benedito A Fernandes	R/o Bairo Polvado, St Estevam,Ilhas, Goa.,,	Panaji	100	54	04/01/2021 00:00:00	Others	

90	Mr Salvador Fernanades	R/o H.No. 78 Borchem Bhat CaranzalemTiswadi-Goa, Panaji-Goa,,	Panaji	156	44	05/02/2018 00:00:00	Others	
91	Mr Salvador Fernanades	R/o H.No. 78 Borchem Bhat CaranzalemTiswadi-Goa, Panaji-Goa,,	Panaji	156	96	05/02/2018 00:00:00	Others	
92	Anup Govind Poy Raiturcar	R/o H. No. 152, Rua Abade Faria, Behind Post office, Margao, Goa. ,,	Panaji	1	18	24/07/2023 00:00:00	Deed of Release	
93	Anup Govind Poy Raiturcar	R/o H. No. 152, Rua Abade Faria, Behind Post office, Margao, Goa. ,,	Panaji	5	6	24/07/2023 00:00:00	Deed of Release	
94	Esther Christopher Mascarenhas and Christopher Eugene Mascarenhas	R/o. B/7, La Marvel Colony, Raj Bhavan Road, Dona Paula, Goa,,	Panaji	188	43	17/11/2023 00:00:00	Deed of Sale	
95	Sanjyot Raya Kamat Ghanekar alias Sanjayot Raya Kamat Ghaneka alias Sanjyot Deepak Pai alias Sanjyot Pai alias Sanjyot D Pai	R/o Building No.8, Flat UG3, Kamat Classic, Phase 4, Caranzalem, Goa - 403002,,	Panaji	34	114	26/12/2023 00:00:00	Deed of Sucession	
96	M/s Lawande Sons	R/o. Lobo Building, Next to Sher-e-Punjab, 18th June Road, Panaji Goa,,	Panaji	36	46	04/08/2023 00:00:00	Deed of Sale	

97	M/s Lawande Sons	R/o. Lobo Building, Next to Sher-e-Punjab, 18th June Road, Panaji Goa.,,	Panaji	36	50	04/08/2023 00:00:00	Deed of Sale	
98	Antonio Lourenco, Eric Lourenco and Dominic Noel Lourenco	R/o H. no. 408/C-21/16,Near NIO Post Office, Dona Paula, Goa.,,	Panaji	175	13	10/10/2023 00:00:00	Deed of Sale	

Sattari Taluka

- (b) The number and details of mutation applications pending for more than two years as on date, furnish case wise reasons for delay in disposal of each such application:

Sr No	Name of the applicant and address	Village and Survey No.	Date of application	Documents on the basis of which mutation is sought	Nature of objections received (if any)	Reasons for delay in disposal
	NIL					

Annexure B- Bardez

Sr. No.	Name of the Applicant and Address	Address of the Applicant	Village	Survey/subdiv	Date of application	Documents on the basis of which mutation is sought	Nature of objections received (if any)	Reasons for delay in disposal
1	Mr. Diago Domnic Santamaria	Santamarea Vaddo,,Camurlim, Bardez, Goa,Camurlim, Bardez, Goa	Colvale	'120/3'	31-10-2005	Deed of Sale	-	For payment of Mutation fees
2	James Anthony Norman Butler and Mrs. Fleur Philomena Butler	H.No.410, D-1 Whispering Heights, Main Street, negally Hills Colony, Dona Paula Goa	Guirim	'100/12 A'	27-06-2012	Deed of Sale	-	Notices generated for service
3	M/s Trimurti Exports	C/F 1 and 3, J. B. Apts. Near Pandava Church, Aquem Alto, Margao, Goa 403601	Tivim	'86/1'	03-08-2012	Court Order	Objections filed	Objections filed
4	Hanumant Mukund Chodankar	r/o Badem salvado do mundo bardez goa	Penha-de-Franca	'186/7'	29-01-2016	Inventory Proceedings	Objections filed	Objections filed
5	1).Uttum Singh P. Rajput	1).S/O Prabhat Singh Rajput,H.no S-4, 2nd Floor, Maryand Apts,	Colvale	'166/2'	23-10-2017	Deed of Sale	Objections filed	Objections filed

		Phase-1, Canca Verla Bardez Goa						
6	Narayan Bhagwant Gaunkar	H. No. 1626/2, Grand Chiwar, Anjuna, Bardez, Goa	Anjuna	'578/24'	08-11-2017	Deed of Sale	-	For service of notice
7	Domingo Santan Mendes and Elizabeth Drever Mendes	H. NO. 1293, Baman Vaddo, Siolim, Bardez, Goa	Oxel	'81/23'	16-12-2017	Deed of Sale	-	For service of notice
8	Sayed Zaheer Abbas and Sayed Shaibaz Hassan	H. N. E-409, St. Inez, Panaji, Tiswadi-Goa	Reis-Magos	'56/2'	20-12-2017	Inventory Proceedings	-	Notices generated for service
9	Shrikant Vihnu Deuskar	H. No. 83/4B Molem Bhat, Saligao, Bardez, Goa	Saligao	'146/39'	05-01-2018	Deed of Sale	Objections filed	Objections filed
10	Shrikant Vishnu Deuskar	H. No. 83/4B, Mole Bhat, Saligao, Bardez, Goa	Saligao	'331/10'	02-04-2018	Deed of Sale	Objections filed	Objections filed
11	Freddy Kevin Pontes	H. No. 146, Calvim, Aldona, Bardez, Goa	Calvim	'10/9'	19-07-2018	Deed of Sale	Objections filed	Objections filed
12	Bandana Kohli	W/O Pankaj Bajaj, A-2, Greater Kailash, Part-I, New Delhi	Marra	'70/16-A'	05-02-2019	Inventory Proceedings	-	For service of notice
13	Prashant Mohanrao Desai	1).S/o Mohanrao Desai,H.no 1803,B-1 Alishan Apts.,Gopal Nagar Hsg Board	Salvador-do-Mundo	'97/3'	10-05-2019	Deed of Sale	-	Substitute notice issued

		Colony, Porvorim Bardez Goa. 2). W/o Prashant Desai, H.no 1803, B-1 Alishan Apts., Gopal Nagar Hsg Board Colony, Porvorim Bardez Goa.						
14	Fadela Fuchs	Hill View, Salmona Vaddo, Aradi, Saligao, Bardez, Goa	Saligao	'123/5'	21-08-2019	Deed of Sale	-	Notices generated for service
15	Rajesh Yeshwant Harmalkar	H. No. 1314, Aradi, Candolim, Bardez, Goa	Candolim	'188/7'	20-11-2019	Deed of Sale	-	Notices generated for service
16	Luciana D Souza, Savio Ubaldo D Souza and Sharon Fatima D Souza	H. No 531/1, Coutin Vaddo, Vagator, Anjuna, Bardez, Goa	Anjuna	'330/6'	11-02-2020	Deed of Gift	-	For service of notice
17	Jane D Souza alias Jaen Tereza D Souza alias Jane Tereza D Souza alias Jain Sebastien D Souza	H. No. 1405, Bamon Vaddo, Anjuna, Bardez, Goa	Anjuna	'477/27'	04-03-2020	Inventory Proceedings	Objections filed	Objections filed
18	Steven Augustine D Souza and others	-	Siolim	'358/3'	09-10-2020	Inventory Proceedings	-	Notices to be generated for service
19	Mohammed	Flat No. 2401,	Candolim	'27/1'	10-11-2020	Inventory	Objections	Objections

	Irfran Yunus Namakwalla	Orchid Tower, A Wing, 24th Floor, 255 Bellasir Road, Bombay Central, Mumbai 400 008				Proceedings	filed	filed
20	Priya Pradeep Naik	R/o. H. No. 10/33 Police Housing Society Sai Nagar Socorro Porvorim Bardez Goa	Penha-de-Franca	'35/1'	07-12-2020	Deed of Sale	-	Notices generated for service
21	Nilesh Raghu Dangui	r/o. H.No. 150/2, Dangui Colony, Mapusa Bardez Goa	Colvale	'160/2'	23-12-2020	Deed of Gift	Objections filed	Objections filed
22	S.T. Keeliputti (Assistant Engineer), from Office of the Executive Engineer Works Divison VIII, Water Resources Department,	Karaswada, Bardez Goa	Colvale	'205/19'	24-12-2020	Award and Possession	-	For service of notice
23	Shrikant Vishnu Deuskar	R/o. H. No. 83/4B Molem Bhat Saligao Bardez Goa	Saligao	'333/11'	05-02-2021	Deed of Sale	Objections filed	Objections filed
24	Amit Kumar Bhatia and Atul Kumar Bhatia	H. No. 624, Khairat Waddo, Near Last Bus Stop, Camurlim, Bardez, Goa	Marna	'105/52-B'	08-02-2021	Deed of Sale	-	Notices to be generated for service
25	Amrut alias	H.No. 472,	Assagao	'223/7'	09-02-2021	Deed of Sale	Objections	Objections

	Amruth Govind Govekar	Dabhol Waddo, Chapora, Anjuna, Bardez Goa 403509					filed	filed
26	Joan Yvonne Vaz nee Robert	Flat No. 301, 3rd Floor, Neo Pearl C.H.S. Jai Bhavani, Mata Road, Nagnik Nagar, Amboli, Andheri (West) Mumbai 400 058	Siolim	'355/2'	02-03-2021	Inventory Proceedings	-	Notices to be generated for service
27	Maria Fernandes Sunita da Fatima de Souza alias Maria Fernanda de Souza and Maria Yvone Suxila Francisco de Souza alias Maria Yvone de Souza	both r/o. H.No. 544, Coprem, Tivim, Bardez Goa	Tivim	'1/1'	26-04-2021	Will	Objections filed	Objections filed
28	Nikhil Dnyamdeo Gaonkar	H. No. 286/4, Sonar Waddo, Verla, Bardez, Goa	Parra	'75/6'	16-08-2021	Deed of Sale	-	Notices to be generated for service
29	Cosme Caitano Marterres Esse Lobo alias Cosme Caetano Lobo alias	H. No. 94, Lobo Vaddo, Parra, Bardez, Goa	Parra	'96/9'	07-09-2021	Deed of Family Arrangement/ Family Partition	-	Notices to be generated for service

	Comsas Cajetan Lobo alias Cosmas Cajetan Lobo alias Cosmos Cajetan Lobo							
30	Prasad Pascal D Silva and Sylvia D Silva	Bungalow No. 1, H. No. 5/46/B, Calangute, Bardez, Goa	Calangute	'174/4'	29-09-2021	Inventory Proceedings	Objections filed	Objections filed
31	Adrian Norbert Lobo	r/o. H.No. 935, Pequeno Peddem, Anjuna, Bardez Goa	Anjuna	'60/10'	18-10-2021	Inventory Proceedings	-	For service of notice
32	Antoneta Domnic Fernandes	Anjuna Bardez Goa	Assagao	'200/4'	22-02-2022	Deed of Sale	-	Notices to be generated for service
33	Antoneta Domnic Fernandes	Anjuna Bardez Goa	Assagao	'200/4'	22-02-2022	Deed of Sale	-	Notices generated for service
34	Antoninta Fernandes alias Antoneta Domnic Fernandes alias Antoneta Fernandes alias Antonette Fernandes, Sandric Fernandes and Maria Anjela Fernandes alias	H. No. 1, Nr. Govt. Primary School, Melauli, Murmune, Sattari, North Goa	Calangute	'476/2'	04-03-2022	Deed of Succession	Objections filed	Objections filed

	Maria Angeli Fernandes alias Maria Angelica Fernandes							
35	Antoninta Fernandes alias Antoneta Domnic Fernandes alias Antoneta Fernandes alias Antonette Fernandes, Sandric Fernandes and Maria Anjela Fernandes alias Maria Angeli Fernandes alias Maria Angelica Fernandes	H. No. 1, Nr. Govt. Primary School, Melauli, Murmune, Sattari, North Goa	Calangute	'476/6'	04-03-2022	Deed of Succession	-	Notices to be generated for service
36	Branca Cassiana Diniz alias Branca Rodrigues, Paulina Juliana Diniz alias Palmira Gonsalves, Mariano Antonio Teles Gonsalves and Royson Rodrigues	975/B, Bamon Waddo, Marna, Siolim, Bardez Goa	Anjuna	'493/3'	07-03-2022	Deed of Succession	-	For service of notice

37	Branca Cassiana Diniz alias Branca Rodrigues, Paulina Juliana Diniz alias Palmira Gonsalves, Mariano Antonio Teles Gonsalves and Royson Rodrigues	975/B, Bamon Waddo, Marna, Siolim, Bardez Goa	Assagao	'31/2'	07-03-2022	Deed of Succession	Objections filed	Objections filed
38	Dsouza Teresa H. Socorro	Dadar Mumbai	Parra	'32/5'	21-03-2022	Deed of Sale	-	Notices generated for service
39	Branca Cassiana Diniz alias Branca Rodrigues, Paulina Juliana Diniz alias Palmira Gonsalves, Mariano Antonio Teles Gonsalves and Royson Rodrigues	H. No. 975/B, Bamon Waddo, Marna, Siolim, Bardez Goa	Anjuna	'486/6'	21-03-2022	Deed of Succession	Objections filed	Objections filed
40	Dsouza Teresa H. Socorro	Dadar Mumbai	Assagao	'43/9'	21-03-2022	Deed of Sale	Objections filed	Objections filed
41	Branca Cassiana Diniz alias Branca	975/B, Bamon Waddo, Marna, Siolim, Bardez	Assagao	'191/2'	29-03-2022	Deed of Succession	Objections filed	Objections filed

	Rodrigues, Paulina Juliana Diniz alias Palmira Gonsalves, Mariano Antonio Teles Gonsalves and Royson Rodrigues	Goa						
42	Branca Cassiana Diniz alias Branca Rodrigues, Paulina Juliana Diniz alias Palmira Gonsalves, Mariano Antonio Teles Gonsalves and Royson Rodrigues	H. No. 975/B, Bamon Waddo, Marna, Siolim, Bardez Goa	Assagao	'202/8'	29-03-2022	Deed of Succession	Objections filed	Objections filed
43	Antoninta Fernandes alias Antoneta Domnic Fernandes alias Antoneta Fernandes alias Antonette Fernandes, Sandric Fernandes and	H. No. 1, Nr. Govt. Primary School, Melauli, Murmune, Sattari, North Goa	Calangute	'24/6'	18-04-2022	Deed of Succession	Objections filed	Objections filed

	Maria Anjela Fernandes alias Maria Angeli Fernandes alias Maria Angelica Fernandes							
44	Antoninta Fernandes alias Antoneta Domnic Fernandes alias Antoneta Fernandes and others	H. No. 1, Nr. Govt. Primary School, Melauli, Murmune, Sattari, North Goa	Calangute	'24/4'	22-04-2022	Deed of Succession	-	Notices generated for service
45	Mr. Thomas Fernandes and Mr. Joan Fernandez	2/2, Starways Society, Near Asha Colony, Juhu Tara Road, Mumbai- 400049	Aldona	'96/26'	20-05-2022	Regular Civil Suit	Objections filed	Objections filed
46	Rusell Dlima	B/4Castellino Flats Pudumjee Park Pune	Socorro	'382/2'	11-07-2022	Will	-	Notices generated for service
47	Angela Gloria De Melo	H. No. 89, Near Old Fish Market, Behind Sidah Road Matt, Headland Sadda, Mormugao, 403 804	Moirá	'155/1'	27-07-2022	Deed of Gift	Objections filed	Objections filed
48	Swithin Joseph Da Piedade Lobo	A-5, Olympia, 2nd Floor, Caranzalem, Tiswadi, North Goa, 403102	Camurlim	'86/2'	28-07-2022	Inventory Proceedings	Objections filed	Objections filed

49	Prakash Laxman Kudnekar	Serinity Colony, A3s1 Aradi, Socorro, Porvorim, Goa	Calangute	'133/2'	08-08-2022	Inventory Proceeding	-	Notices generated for service
50	Natasha Lourdes Fernandes and Saju Vargese	H. No. 6-10-8/5/Ali, Shivrampally Prashant Colony, Rajendranagar, Ranga Reddi, Telangana, Rangareddi, Telangana	Guirim	'27/34A'	12-09-2022	Deed of Sale	-	Notices generated for service
51	..	..	Tivim	'455/7'	17-10-2022	SIT	-	Notices to be generated for service
52	Peter Sebastian Dsouza, Usha Dsouza and Rose Mary Dsouza	r/o. 2/274, BMC Colony, Malwani Market Road, Malad West, Mumbai 400095	Calangute	'61/6'	15-11-2022	Regular Civil Suit	Objections filed	Objections filed
53	HERGILA FILOMENA MATILDA DE SOUZA Alias ERZILA DSILVA	Joachim Xavier D Souza, House No. 295 (6) 4, Flat No S1, 2nd Floor, Jessma apartment, Shetye Waddo, Mapusa, District North, Tiswadi-Goa	Corjuem	'135/15'	16-12-2022 16:09	Deed of Sale	-	Notices generated for service
54	Francis Thomas Alphonso alias	H.No.B/47, Nirvana CHS	Aldona	'177/4'	05-01-2023	Judgement, Order and	-	For service of notice

	Francisco Tome Jose Afonso	Bhagoji Kheer Marg.Mahim West Mumbai 400016				Decree		
55	Arjun Siddappa Badiger	H. No. 62/1051(B), Zoswaddo, Socorro, Porvorim, Bardez, Goa	Socorro	'227/14'	11-01-2023	Deed of Exchange	-	Notices generated for service
56	Diago Caetano Mascarenhas	r/o. H.No. 1349, Kumarwaddo, Anjuna, Bardez Goa	Anjuna	'485/1'	13-01-2023	Deed of Sale	-	Substitute notice issued
57	Noshire Dara Mody	Salmona, Saligao, Bardez, Goa	Saligao	'94/2'	25-01-2023	Deed of Sale	-	Notices generated for service
58	Francisco Agnelo Lobo and Mrs. Jean Charlotte Lobo	Both R/o. H.No. 221, Auchit Vaddo, Verla, Parra Bardez Goa	Verla	'110/11'	06-02-2023	Regular Civil Suit	Objections filed	Objections filed
59	Francisco Agnelo Lobo and Mrs. Jean Charlotte	H.No. 221, Auchit Vaddo, Verla, Parra Bardez Goa	Verla	'110/12'	06-02-2023	Regular Civil Suit	Objections filed	Objections filed
60	Francisco Agnelo Lobo and Mrs. Jean Charlotte Lobo	H.No. 221, Auchit Vaddo, Verla, Parra Bardez Goa	Verla	'110/18'	06-02-2023	Regular Civil Suit	Objections filed	Objections filed
61	Assistant Engineer II R/o Assistant Engineer, Sub Division II,	Mapusa Goa	Socorro	'21/6'	23-02-2023	Possession Certificate	-	Notices to be generated for service

	Works Division VII (NH), PWD, Mapusa Goa							
62	Assistant Engineer II R/o Assistant Engineer, Sub Division II, Works Division VII (NH), PWD, Mapusa Goa	Mapusa Goa	Socorro	'374/4'	27-02-2023	Possession Certificate	-	For service of notice
63	Anthony Joseph Simoes	r/o. H.No. 224, Fondvem, Alto Ribander Tiswadi, Goa	Marna	'73/22'	15-03-2023	Inventory Proceedings	-	Substitute notice issued
64	Anthony Joseph Simoes	r/o. H.No. 224, Fondvem, Alto Ribander Tiswadi, Goa	Marna	'74/2'	15-03-2023	Inventory Proceedings	-	Substitute notice issued
65	Office of the Special Land Acquisition, Officer/CALA, PWD (Cell)	Altinho, Panaji Goa	Socorro	'377/4'	27-03-2023	Possession Certificate	-	For service of notice
66	Prahlad Babonim Tuencar	Muda Vaddy, Saligao, Bardez-Goa	Saligao	'225/10'	18-04-2023	Deed of Sale	Objections filed	Objections filed
67	1).Jayesh Punamchand Parmar Designated Partner Of Panchakosha Advisors LLP	1).Punamchand Chandulal Parmar, Parmar House, 2413, East Street Camp, Pune City, Pune, Maharashtra	Pilerne	'203/8'	28-04-2023	Deed of sale	-	For service of notice

	2).Panchakosha Advisors LLP Through Its Designated Partner Mr. Jayesh Punamchand Parmar	2).,Parmar House, 2413, East Street Camp, Pune City, Pune, Maharashtra						
68	Audumbar Shamsundar Swar	Flat No.B-406, Balkrishna Apartments, Gogate Wadi Road, Goregaon (East), Mumbai-400063	Assonora	'7/11'	29-04-2023	Deed of Sale	Objections filed	Objections filed
69	Hazel Veena Pereira, Hayden Xavier Mascarenhas and Mervyn Sanjay Mascarenhas	all R/o Alsid, Flat No.22, 34, St. Andrews Road, Bandra (West), Mumbai-400050	Saligao	'136/13'	02-05-2023	Inventory Proceeding	Objections filed	Objections filed
70	1).ANURADHA AGGARWAL 2).Agnelo Cateano Remidio Perptuo Oliveira Alias Caetano Agnelo Remedio Perpetuo Oliveira 3).Francis	1).Mohan Prakash Sharma,BP-184, Shalimar Bagh West, Shalimar Bagh North West Delhi,110088 2).Vincent Oliveira,H. No .58-A, Quitla Aldona Bardez Goa 3).Manuel A.	Moirá	'6/4-C'	23-05-2023	Deed of sale	-	For service of notice

	Crasto	Crasto,house no 63, Gaunsawado Mapusa Bardez Goa						
71	Venefreda Braganza	H.No. 6/78 A Cobbra Vaddo, Calangute , Bardez Goa	Verla	'74/32'	15-06-2023	Invenotry Proceeding	-	Notices generated for service
72	Venefreda Braganza	H.No. 6/78 A Cobbra Vaddo, Calangute , Bardez Goa	Verla	'73/22'	15-06-2023	Invenotry Proceeding	-	Objections filed
73	Rosy Monteiro, Johnnie Francis Monteiro and Pascal Mascarenhas	H. NO. 176, Satche Bhattle, Mandrem, Pernem, Goa, 403512	Anjuna	'198/33'	28-06-2023	Inventory Proceedings	-	Notices generated for service
74	Dayanand Vinayak Verlekar and Anita Dayanand Verlekar	both r/o. H.No. 146/1, Mushir Wado, Colvale Housing Board, Bardez Goa 403507	Colvale	'102/1'	05-07-2023	Deed of sale	-	For service of notice
75	Swapnesh R. Wadkear	r/o. H.No. 246, St. Inez, Altinho Road, Panaji Goa	Socorro	'365/8'	12-07-2023	Will	Objections filed	Objections filed
76	Bhadreshkumar Jashwantlal Shah	/16, Shyamal Row House, Shyamal Char Rasta, 132 FT Ring Road, Satellite, Ahmadabad, Gujarat 380015	Corjuem	'144/8'	31-07-2023	Deed of Sale	-	Notices generated for service
77	Bhadreshkumar	/16, Shyamal Row	Corjuem	'144/9'	31-07-2023	Deed of Sale	-	Notices

	Jashwantlal Shah	House, Shyamal Char Rasta, 132 FT Ring Road, Satellite, Ahmadabad, Gujarat 380015						generated for service
78	Bhadreshkumar Jashwantlal Shah	2/16, Shyamal Row House, Shyamal Char Rasta, 132 FT Ring Road, Satellite, Ahmadabad, Gujarat 380015	Corjuem	'144/10'	31-07-2023	Deed of Sale	-	Notices generated for service
79	Capt. Jojo Chandi	H.No.7/18, Cruz vaddo, Saligao, Bardez-Goa	Saligao	'60/11'	02-08-2023	Inventory Proceeding	-	Notices generated for service
80	Capt. Jojo Chandi	H.No.7/18, Cruz vaddo, Saligao, Bardez-Goa	Saligao	'60/10'	02-08-2023	Inventory Proceeding	-	Notices generated for service
81	Ishfaq Mir, Shafiq Ghulam Hassan Mir and Shadab Mir	Jamal House, Kani Mazar, Jamalatta, Nawa Kadal, Srinagar, S R Gunj Jammu and Kashmir 190002	Candolim	'113/1'	09-08-2023	Deed of Sale	Objections filed	Objections filed
82	Anjali Maria Eslinda Falleiro alias Anjali Maria Eslinda Abreu	R/o H.No. 58, Saint Patricks Town, Hadapsar, Pune City 411013	Assagao	'217/24'	09-08-2023	Inventory Proceedings	-	Notices generated for service
83	Sunita Valerie De Melo	R/o. Flat No. 3, Miramar, Building	Punola	'4/12'	31-08-2023	Inventory Proceeding	-	Notices generated

		No.2, Beach Nest , Miramar , Panaji Goa						for service
84	Sunita Valerie De Melo	R/o. Flat No. 3, Miramar, Building No.2, Beach Nest , Miramar , Panaji Goa	Punola	'6/5'	01-09-2023	Inventory Proceeding	-	Notices generated for service
85	Rudolf Lawrence Pereira alias Rudolf Pereira	r/o. H.No. 261, Naik Vaddo, Calangute, Bardez-Goa	Ponolem	'4/2'	04-09-2023	Decree	Objections filed	Objections filed
86	Parul Hemrajani	R/o H No. 38/19, Ground Floor, East Patel Nagar, Central Delhi, Delhi 110008	Arpora	'94/1-B'	04-09-2023	Deed of Sale	-	Notices to be generated for service
87	CASTLE INFRAHOMES PRIVATE LIMITED	office at 17, Basement Floor, BLK F 11, Model Town, North Delhi, Delhi India 110009, represented by its Director Mr. Ravinder Dahiya and Pravesh Rana	Anjuna	'174/9'	05-09-2023	Deed of Sale	-	For service of notice
88	Hergila Filomena Matilda De Souza alias Erzila DSilva	H. No. 295(6), 4, Flat No. S1, 2nd Floor, Jessma Apartment, Shetye Waddo, Mapusa, District North, Bardez,	Corjuem	'139/15'	14-09-2023	Deed of Sale,	-	Notices generated for service

		Goa, 403507						
89	Judith Sequeira	853, Kohinoor City, Off LBS Marg, Kurla West, Mumbai,	Tivim	'125/5'	06-10-2023	Regular Civil Suit No.	-	Notices generated for service
90	1) Alpa Anand Kumbarjuvekar 2) Saiel Anand Kumarjuvekar	H. No. 1820/, Durva , Near Vidhya Prabhodini High School , Porvorim Bardez Goa 403521	Penha-de-Franca	'176/1'	16-10-2023	Final Possession	Objections filed	Objections filed
91	Assistant Engineer-I	Office of the Assistant Engineer, Sub Division I, Works Division VIII, Water Resources Department Karaswada, Bardez-Goa	Parra	'150/9'	16-10-2023	Possession Certificate	-	For service of notice
92	Bhavna Seth	R-59, 1st Floor, Greater Kailash I, South Delhi 110048	Anjuna	'377/1-A'	09-11-2023	Deed of Sale	-	Notices generated for service
93	Ashwini Nayak	r/o. H.No. C-6, Shri. Ramnath, Ocean Park, Dona Paula, Tiswadi Goa, 403004	Socorro	'344/5'	16-11-2023	Deed of Sale	-	Notices generated for service
94	Nagesh Anirudha Chari	r/o. H.No. 577, Torda, Salvador-Do-Mundo, Bardez-Goa	Pirna	'126/13'	21-11-2023	Deed of Sale	-	Substitute notice issued

95	Enid Eugene Pinto nee Sheety	4/5, Canopus Apartments, Boat Club Road, Pune-411001	Siolim	'62/32'	23-11-2023	Inventory Proceeding	-	Notices generated for service
96	Enid Eugene Pinto nee Sheety	4/5, Canopus Apartments, Boat Club Road, Pune-411001	Siolim	'62/10'	23-11-2023	Inventory Proceeding	-	Substitute notice issued
97	Fausta Rosalina Coutinho alias Fausta Rosalina Carvalho	H. No. 5/213-A, Umta Waddo, Calangute, Bardez, Goa	Calangute	'202/5'	27-11-2023	Inventory Proceedings	Objections filed	Objections filed
98	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'49/3'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed
99	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'49/7'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed
100	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'49/14'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed
101	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'67/9'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed
102	Xavier Martin Pereira and	B-203, Sangria Megapolis, Pune,	Tivim	'68/1'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed

	Mona Xavier Pereira	Hinjewadi Phase III, Infotech Partk, Pune						
103	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'68/2'	29-11-2023	Inventory Proceedings	Objections filed	Objections filed
104	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'68/3'	30-11-2023	nventory Proceedings	Objections filed	Objections filed
105	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'100/15'	30-11-2023	Inventory Proceedings	Objections filed	Objections filed
106	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'127/10'	30-11-2023	Inventory Proceedings	Objections filed	Objections filed
107	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'128/3'	30-11-2023	Inventory Proceedings	Objections filed	Objections filed
108	Xavier Martin Pereira and Mona Xavier Pereira	B-203, Sangria Megapolis, Pune, Hinjewadi Phase III, Infotech Partk, Pune	Tivim	'336/42'	30-11-2023	Inventory Proceedings	Objections filed	Objections filed
109	Xavier Martin	B-203, Sangria	Tivim	'67/12'	30-11-2023	Inventory	Objections	Objections

	Pereira and Mona Xavier Pereira	Megapolis, Pune, Hinjewadi Phase III, Infotech Park, Pune,				Proceedings	filed	filed
110	Noel John Agnel Santana Baptista D'Souza alias Noel John Agnel D' Souza	H. No. 1235, Sonarwado, Anjuna, Bardez Goa, 403509	Anjuna	'519/7'	07-12-2023	Inventory Proceedings	Objections filed	Objections filed
111	Pedro Xavier Antonio Fernandes	H.No.78, Jacknim, Parra, Bardez- Goa	Parra	'124/9'	07-12-2023	Deed of Partition	-	Substitute notice issued
112	Pedro Xavier Antonio Fernandes	H.No.78, Jacknim, Parra, Bardez- Goa	Parra	'124/13'	07-12-2023	Deed of Sale	Objections filed	Objections filed
113	Assistant Engineer-I	Office of the Assistant Engineer, Sub Division I, Works Division VIII, Water Resources Department Karaswada, Bardez-Goa	Saligao	'234/23'	08-12-2023	Possession Certificate	-	Notices generated for service
114	Sunanda Pundalik Shirodkar	H. No. 521, Hatalwada, Aldona Goa	Corjuem	'124/1'	12-12-2023	Inventory Proceeding	-	Notices generated for service
115	Syliva Pinto	Canca, Parra, Bardez, Goa	Canca	'22/8'	18-12-2023	Regular Civil Suit No.	-	Substitute notice issued

URBAN MAPUSA CITY

Sr.No.	Name of Applicant	Address	Village	PT.Sheet No.	Chalta No.	Date of Application	Documents on the Basis of which Mutation is sought	nature of Objections received (if any)	reasons for delay in disposal
1	Simon Angelico DSouza	r/o. H.No. 235, Gaura Vaddo, Calangute, Bardez-Goa	Cunchelim[Mapusa]	7	53/11	2021-09-15	Deed of Sale	NA	the mutation application was rejected for non prosecution, the said case was restored and pending for Service of Notice
2	Simon Angelico DSouza	r/o. H.No. 235, Gaura Vaddo, Calangute, Bardez-Goa	Cunchelim[Mapusa]	7	61	2021-09-15	Deed of Sale	NA	the mutation application was rejected for non prosecution, the said case was restored and pending for Service of Notice
3	Simon Angelico DSouza	r/o. H.No. 235, Gaura Vaddo, Calangute, Bardez-Goa	Cunchelim[Mapusa]	13	8	2021-09-15	Deed of Sale	Na	the mutation application was rejected for non prosecution, the said case was restored and pending for Service of Notice

4	Conrad Neil Mendonca, Rufina Connie Mendonca, Cedric Ian Mendonca and Jennifer Maryanne Almeida	r/o. H.No. 24, Grande Morod, Mapusa, Bardez- Goa	Mapusa	38	28	2023-03-14	Deed of Inventory Proceedings (Sale)	NA	the mutation application was rejected for non prosecution, the said case was restored and pending for Service of Notice
5	Thereza D`Costa	r/o. H.No. 1/2, St. Joseph Waddo, Cunchelim, Mapusa, Bardez- Goa	Cunchelim[Mapusa]	5	74	2023-04-03	Deed of Inventory Proceedings (Sale)	Objection filed	objection received in the matter and matter is kept for clarification/order

ANNEXURE 'B' Pernem

Starred LAQ No. 001B

ANNEXURE 'B'

Sr. No.	Name of the applicant	Address	Village	Survey / sub Div	Date of Application	Documents on the basis of which mutation is sought	Nature of objections received (If any	Reason for delay in dispose
1	Zilba Chandrakant Gawade and Smita Chandrakant Gawade	r/o H.no. 38, Gawadewada Mandrem Pernem Goa	Mandrem	'52/3'	16-06-2022 .	Civil Court Order / Decree	...	Objections filed
2	Zilba Chandrakant Gawade and Smita Chandrakant Gawade	r/o H.no. 38, Gawadewada Mandrem Pernem Goa	Mandrem	'52/1'	16-06-2022 .	Civil Court Order / Decree	...	Objections filed
3	Zilba Chandrakant Gawade and Smita Chandrakant Gawade	r/o H.no. 38, Gawadewada Mandrem Pernem Goa	Mandrem	'50/10'	16-06-2022 .	Civil Court Order / Decree	...	Objections filed
4	Querobin DSouza alias Querobin Brito	Madhalawada, Querim, Pernem Goa	Querim	'135/0'	27-09-2022 .	Civil Court Order / Decree	...	Notices generated for service
5	John Fernandes,	r/o Asvem Mandrem Goa	Mandrem	'259/1'	29-11-2022 .	Civil Court Order / Decree	...	Objections filed
6	Joao Fernandes	r/o Chopdem Pernem Goa,	Chopdem	'27/1'	17-01-2023 .	Deed of Sale	...	Objections filed
7	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa.	Corgao	'363/1 1'	22-02-2023 .	Civil Court Order / Decree	...	Substitute notice issued

8	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa	Corgao	'363/1 5'	22-02-2023 .	Civil Court Order / Decree	...	Substitute notice issued
9	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa.	Corgao	'362/5'	22-02-2023 .	Civil Court Order / Decree	...	Substitute notice issued
10	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa	Corgao	'362/1'	22-02-2023 .	Civil Court Order / Decree	...	Substitute notice issued
11	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa.	Corgao	'276/3'	22-02-2023 .	Civil Court Order / Decree	...	Notices generated for service
12	Nagesh Gajanan Korgaonkar	R/o H.No. 630, Petechawada Corgao Pernem Goa	Corgao	'363/1 7'	22-02-2023 .	Civil Court Order / Decree	...	Substitute notice issued
13	Vasant Ravalu Gawade,	r/o H.no. 14 Gawadewada Mandrem Pernem Goa	Mandrem	'47/49'	09-03-2023 .	Others	...	Substitute notice issued
14	Hanumant Shankar Parab	R/o H.No. 139, Varchawada Varconda Pernem Goa	Varconda	'180/2 0'	14-03-2023 .	Civil Court Order / Decree	...	Substitute notice issued
15	Gulam E Gaus	through POA Shaikh Mohammad Abdul Wahid Mannan r/o Flat No. 301 Rizvi Mansion Lady Jamsedji Road Mahim (w) Mumbai Maharastra 400016	Dargalim	'282/1'	15-03-2023 .	Deed of Sale	...	Objections filed
16	Jitendra Jagannath Gawade	R/o H.No. 365, Bhalkhajan Corgao Pernem Goa.	Corgao	'32/0'	02-05-2023 .	Deed of Sale	...	Objections filed

17	Jitendra Jagannath Gawade	R/o H.No. 365, Bhalkhajan Corgao Pernem Goa	Corgao	'226/1'	02-05-2023 .	Deed of Sale	...	Objections filed
18	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
19	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'399/3'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
20	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'399/4'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
21	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/5'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
22	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/6'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
23	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/7'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
24	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/8'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
25	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/9'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
26	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/1 4'	14-06-2023 .	Civil Court Order / Decree	...	Objections filed
27	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1'	15-06-2023 .	Civil Court Order / Decree	...	Objections filed

28	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 3'	15-06-2023 .	Civil Court Order / Decree	...	Objections filed
29	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 4'	15-06-2023 .	Civil Court Order / Decree	...	Objections filed
30	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 9'	15-06-2023 .	Civil Court Order / Decree	...	Objections filed
31	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
32	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 5'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
33	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 6'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
34	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'399/1 7'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
35	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 0'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
36	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
37	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/1 2'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
38	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 3'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed

39	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 4'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
40	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 5'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
41	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 2'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
42	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'400/1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
43	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
44	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
45	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
46	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/5'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
47	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/6'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
48	Uday Prabhudessai alias Udai Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/7'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
49	Uday Prabhudessai alias Udai Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/8'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed

50	Uday Prabhudessai alias Udai Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/9'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
51	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/1 0'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
52	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 9'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
53	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/3 0'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
54	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/1 1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
55	Uday Prabhudessai alias Udai Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/1 2'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
56	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
57	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/7'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
58	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/8'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
59	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/9'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
60	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/1 0'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed

61	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'347/3'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
62	Uday Prabhudessai alias Udai Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'401/1'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
63	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/2'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
64	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'401/3'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
65	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/4'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
66	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/5'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
67	Uday Prabhudessai alias Udai Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/8'	16-06-2023 .	Civil Court Order / Decree	...	Objections filed
68	Pascoal Fernandes	R/o H.No. 245, Khalchawada Arambol Pernem Goa.	Arambol	'168/6'	28-06-2023 .	Civil Court Order / Decree	...	Substitute notice issued
69	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/1 0'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
70	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/1 1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
71	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'401/1 2'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed

72	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/1 3'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
73	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'401/6'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
74	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'401/7'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
75	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'400/5'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
76	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/6'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
77	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/7'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
78	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/8'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
79	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/9'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
80	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/3'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
81	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/4'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
82	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 0'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed

83	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
84	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 2'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
85	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 3'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
86	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 4'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
87	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 5'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
88	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 6'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
89	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 7'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
90	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 8'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
91	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/1 9'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
92	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/2 0'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
93	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/2 1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed

94	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/2 2'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
95	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/2 3'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
96	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/4'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
97	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/5'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
98	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/6'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
99	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'344/1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
100	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'344/2'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
101	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'345/1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
102	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/1'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
103	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'347/2'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
104	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'45/14'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed

105	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'45/29'	04-07-2023 .	Civil Court Order / Decree	...	Objections filed
106	Vinayak Ganesh Kolhe	R/o Poorvachiwadi, Kasarvarnem, Pernem Goa	Cansarvor nem	'152/1'	19-07-2023 .	Deed of Conveyance	...	Notices generated for service
107	Ramesh Chandrakant Sawant alias Prabhu Desai	Flat no. 103, Jewel Plaza Peddem Mapusa Bardez Goa,	Dargalim	'192/2'	24-07-2023 .	Will (open or sealed)	...	Objections filed
108	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'400/2'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
109	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'396/1 3'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
110	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/4 3'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
111	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/4 4'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
112	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/4 5'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
113	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/4 6'	21-07-2023 .	Civil Court Order / Decree	...	Objections filed
114	Ramesh Chandrakant Sawant alias Prabhu Desai,	Flat no. 103, Jewel Plaza Peddem Mapusa Bardez Goa	Dargalim	'262/2 7'	24-07-2023 .	Will (open or sealed)	...	Notices generated for service

115	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/4 7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
116	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/4 8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
117	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'396/1'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
118	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/2'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
119	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/3'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
120	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
121	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'396/5'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
122	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
123	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
124	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
125	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/9'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed

126	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/1 0'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
127	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/1 1'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
128	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'396/1 2'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
129	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/2'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
130	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/3'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
131	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'348/4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
132	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/5'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
133	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
134	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
135	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
136	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao	Corgao	'348/9'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed

		Pernem Goa.						
137	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/1 0'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
138	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'348/1 1'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
139	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'349/6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
140	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
141	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/2 5'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
142	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
143	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
144	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
145	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 3'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
146	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed

147	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 5'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
148	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
149	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
150	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/1 8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
151	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/1 9'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
152	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 0'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
153	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 1'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
154	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/2 2'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
155	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 3'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
156	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/2 4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
157	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 4'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed

158	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 5'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
159	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 6'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
160	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 7'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
161	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 8'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
162	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 9'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
163	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 0'	27-07-2023 .	Civil Court Order / Decree	...	Objections filed
164	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 1'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
165	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 2'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
166	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 3'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
167	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 4'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service

168	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 9'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
169	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 0'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
170	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/3 1'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
171	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 2'	27-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
172	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/3 3'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
173	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
174	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1 2'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
175	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/3'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
176	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/4'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service

177	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/5'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
178	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/6'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
179	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/7'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
180	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/8'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
181	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/9'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
182	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 0'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
183	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
184	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 2'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
185	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 3'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service

186	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 4'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
187	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'395/1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
188	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
189	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/2'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
190	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
191	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 3'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
192	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 2'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
193	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 1'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
194	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 0'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service

195	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/1 9'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
196	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 8'	28-07-2023 .	Civil Court Order / Decree	...	Notices generated for service
197	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/1 7'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
198	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/1 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
199	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 8'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
200	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 7'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
201	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'296/0'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
202	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/2 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
203	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'523/5 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service

204	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'523/2 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
205	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'522/4'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
206	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'520/5 4'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
207	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/4 5'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
208	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'402/4 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
209	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/1 5'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
210	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'394/3 1'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
211	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/3 3'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
212	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'402/2 5'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service

213	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa.	Corgao	'394/3 2'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
214	Uday Prabhudessai,	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 6'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
215	Uday Prabhudessai	R/o H.No. 948, Bhaidwada Corgao Pernem Goa	Corgao	'399/2 7'	02-08-2023 .	Civil Court Order / Decree	...	Notices generated for service
216	Anant Shriram Sawant	R/o. H. No. 60, Rajwelwada, Torxem, Pernem, Goa	Torxem	'146/1 9'	08-08-2023 .	Deed of Sale	...	Objections filed
217	Dattaprasad Vasudev Kerkar	R/o A-603, Blue Arch Blue Empire Complex Mahavir Nagar Kandivali West Mumbai 400067	Arambol	'185/0'	08-08-2023 .	Tribunal Court Order	...	Objections filed
218	Gurudas Babusha Korgaonkar	All R/o Petechawada Corgao Pernem Goa.	Corgao	'499/1 4'	08-08-2023 .	Civil Court Order / Decree	...	Objections filed
219	Dense Berries private Limited ,	r/o Co 46 Sector 80 Mohali Panjab- 140308	Mandrem	'232/1 1'	18-08-2023 .	Deed of Sale	...	Notices generated for service
220	Devendra Ramacanta Parxencar alias Devendra Ramakant Parsekar	r/o H.no. 172 Deulwada Mandrem Taluka Pernem Goa	Mandrem	'306/4'	06-09-2023 .	Deed of Succession	...	Objections filed
221	Devendra Ramacanta Parxencar alias Devendra Ramakant Parsekar,	r/o H.no. 172 Deulwada Mandrem Taluka Pernem Goa	Mandrem	'311/0'	06-09-2023 .	Deed of Succession	...	Objections filed
222	Sagunavati Sagun Parab	All R/o H.No. 93, Madhalawada Varconda Pernem Goa.	Varconda	'183/4 1'	11-09-2023 .	Civil Court Order / Decree	...	Substitute notice issued

223	Sagunavati Sagun Parab	All R/o H.No. 93, Madhalawada Varconda Pernem Goa.	Varconda	'149/7 3'	11-09-2023 .	Civil Court Order / Decree	...	Substitute notice issued
224	Sagunavati Sagun Parab	All R/o H.No. 93, Madhalawada Varconda Pernem Goa	Varconda	'147/5'	06-10-2023 .	Civil Court Order / Decree	...	Notices to be generated for service
225	1.Aruna Sripad Kerker alias Arun Shripad Kelkar, 2. Uday Sripad Kelkar, 3. Kumar Kelka	All r/o Acquem, Baixo, Margao, Salcete-Goa,	Paliem	'107/1 1'	12-10-2023 .	Deed of Succession	...	Notices to be generated for service
226	Rajendra Laxman Parab	H.No.11/47,Ward No. 3, Near Gawas Flour Mill, Head Land Sada Mormugao.	Cansarvor nem	'137/9'	16-10-2023 .	Deed of Sale	...	Notices generated for service
227	Rajendra Laxman Parab	H.No.11/47,Ward No. 3, Near Gawas Flour Mill, Head Land Sada Mormugao	Cansarvor nem	'137/1 0'	16-10-2023 .	Deed of Sale	...	Notices to be generated for service
228	Rajendra Laxman Parab	H.No.11/47,Ward No. 3, Near Gawas Flour Mill, Head Land Sada Mormugao	Cansarvor nem	'137/1 1'	16-10-2023 .	Deed of Sale	...	Notices to be generated for service
229	Rajendra Laxman Parab ,	H.No. H.No.11/47,Ward No. 3, Near Gawas Flour Mill, Head Land Sada Mormugao,	Cansarvor nem	'137/9'	16-10-2023 .	Deed of Sale	...	Notices generated for service
230	Rajendra Laxman Parab	Rajendra Laxman Parab	Cansarvor nem	'137/1 0'	16-10-2023 .	Deed of Sale	...	Notices to be generated for service
231	Rajendra Laxman Parab	H.No. H.No.11/47,Ward No. 3, Near Gawas Flour Mill, Head Land Sada	Cansarvor nem	'137/1 1'	16-10-2023 .	Deed of Sale	...	Notices to be generated for service

		Mormugao,						
232	Geeta Naresh Shirodkar	R/o. H. No. 254/G, Geeta Sadan Shelpem, Duler Mapusa, Bardez, Taluka, Nortn Goa 403507	Pernem	'246/1'	30-10-2023 .	Deed of Sale	...	Notices to be generated for service
233	Devendra Raghuraj Deshprabhu, and Sunit Devendra Deshprabhu	r/o Viscount Palace Nanerwada Pernem Goa	Mandrem	'139/0'	13-11-2023 .	Civil Court Order / Decree	...	Notices generated for service
234	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'248/1'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
235	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'251/5 1'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
236	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'226/3'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
237	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'229/1 1'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
238	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'237/1'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
239	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'151/4 7'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
240	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'155/9'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed

241	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'155/1 2'	14-11-2023 .	Civil Court Order / Decree	...	Notices generated for service
242	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'251/5 5'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
243	Dipika Babani Shetgaonkar alias Swara Shravan Arolkar,	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'250/7'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
244	Dipika Babani Shetgaonkar alias Swara Shravan Arolka	r/o H.no. 314 Madhalawada Mandrem Pernem Goa	Morgim	'151/4 4'	14-11-2023 .	Civil Court Order / Decree	...	Objections filed
245	Sheela Nilkanth Sinai Desai alias Emunabai Zossvonta Rau Dessai alias Shilavati Sinai Desai alias Shilavati Nilconta Desai alias Shilavoti alias Xilavotibai Dessai alias Xila Nilconta Sinai Desai	r/o. H.No. 458/A, near Ravalnath Temple Mauswada, Pernem Goa	Parcem	'58/4'	15-11-2023 .	Deed of Succession	...	Notices generated for service
246	Krishna Rama Bagkar	r/o H.no. 29 Askwada Mandrem Pernem Goa	Mandrem	'4/193'	12-12-2023 .	Civil Court Order / Decree	...	Notices generated for service
247	Krishna Rama Bagkar	r/o H.no. 29 Askwada Mandrem Pernem Goa	Mandrem	'169/6'	12-12-2023 .	Civil Court Order / Decree	...	Notices generated for service
248	Sachin Ramchandra Sabnis	r/o. Flat no. 1502, Arham Vrindavan Road No. 3, Opp Orchid Hotel Chembur, Mumbai, Maharashtra, 400071	Pernem	'65/13'	14-12-2023 .	Civil Court Order / Decree	...	Notices generated for service

249	Prashila Pramod Naik	r/o H.No. 11,Bhatlem, near Anandi Niwas, Panjim Goa.	Dargalim	'480/0'	21-12-2023 .	Deed of Succession	...	Notices generated for service
250	Pracaxa Naique alias Prakash Naik	r/o H. No. 116, Naikawada, Palye, Pernem Goa,	Paliem	'163/2 5'	26-12-2023 .	Civil Court Order / Decree	...	Objections filed
251	Gurudas Yeshwant Naik, and Sangeeta Gurudas Naik	resident of 120/1, Naikwada Agarwada Pernem Goa	Agarvado	'60/7'	26-12-2023 .	Deed of Sale	...	Notices generated for service

		LAQ 001B OF BICHOLIM TALUKA				ANNEXURE B			
Sr no	Name of the applicant	Address of the applicant	village	survey/sub div	Mutation Status	Date of Application	Documents on Basis of which mutation is sought	Nature of Objection Received/Present Status	Reason for delay in Disposal
1	M/s Rajaram Bandekar Sirigao Mines Pvt Ltd	H No.601, 6th Floor Nr. St Andrew Church Vasco-Da-Gama Goa	Sirigao	'59/4'	Objections filed	03-07-2015	Deed of Sale	objector is co-owner / matter fixed for hearing on 16-01-2026	Matter is sub-Judice and pending for hearing
2	Narayan Rajaram Shet Bandekar	H No.601, 6th Floor Nr. St Andrew Church Vasco-Da-Gama Goa	Sirigao	'81/1'	Objections filed	03-07-2015	Deed of Sale	objector is co-owner / matter fixed for hearing on 16-01-2026	Matter is sub-Judice and pending for hearing
3	Jitendra Madhav Sawaikar	Curchirem Bicholim Goa	Curchirem	'198/1'	Objections filed	26-09-2017	Civil Court Order / Decree	objector is co-owner / matter fixed for hearing on 16-01-2026	Matter is sub-Judice and pending for hearing
4	Keshari Tukaram Naik	Shirodwadi Mulgao Bicholim Goa	Mulgao	'236/1'	Objections filed	02-06-2022	Civil Court Order / Decree	objector is co-owner / matter fixed for hearing on 21-01-2026	Matter is sub-Judice and pending for hearing
5	Sanjay Sadanand Mulgaonkar	Ucassai Bardez Goa	Mulgao	'209/0'	Objections filed	27-06-2023	Tenancy order	Tenancy appeal filed by the objector is pending before Tribunal. matter fixed for hearing on 05-01-2026	Matter is sub-Judice and pending for hearing

Annexure-B

Starred LAQ-001B

b. The number and details of mutation applications pending for more than two years as on date; furnish case-wise reasons for delay in disposal of each such application;

Taluka :Salcete

Sr. No.	Mutation No.	Name of the applicant	Address of the applicant	Village	survey/su b div	Date of application	Documents on the basis of which mutation is sought	Nature of objections received (if any)	Reasons for delay in disposal
1	74874	Rhoda Antonieta Maxima Ferrao and Manuel Agnelo Conceicao de Lelis Mascarenhas	H. No. 504, Badem, Utorda, Salcete, Goa	Utorda	'142/1'	12-07-2018	Civil Court order/Decree	Objection citing that the owner of the said property	Objections filed and Hearing is going on in the Mamlatdar Court
2	76568	Cletus D'Souza	H. No. 218/A, Calvaddo, Varca, Salcete, Goa	Varca	'69/4'	29-10-2018	Gift Deed	Objection citing that the co-owner of the said property.	Objections filed and Hearing is going on in the Mamlatdar Court
3	82311	Raimund Antonio Joao D Silva	Patnem Assolna Salcete Goa.	Ambelim	'1/7'	03-03-2020	Gift Deed	Objection citing that he is also legal heir and possess right in the said property.	Objections filed and Hearing is going on in the Mamlatdar Court
4	94864	Cristalina Fernandes	R/o H No. 277/1, 3rd Ward, Colva, Salcete- Goa	Colva	'77/1'	08-10-2022	Deed of Sale	Objection filled on the ownership document submitted by the applicant.	Appeal preferred before the Appellate Authority
5	94865	Cristalina Fernandes	H No. 277/1, 3rd Ward, Colva, Salcete- Goa	Colva	'77/1'	08-10-2022	Deed of Sale	Objection filled on the ownership document submitted by the applicant.	Appeal preferred before the Appellate Authority

6	98393	Shri. Imran Mirasan Ahmed, and Smt. Begam Rani Ahmad	both, R/o. H. No. 55/1, Dicarpali, Davorlim, Salcete Goa	Dicarpale	'18/9'	13-04-2023	Deed of Sale	No	Substitute notice issuedhearing is going on in the Mamlatdar Court
7	101461	InacioMoura and AleixinhaFernandes e Moura	R/o.H.No 666,Galli Sao Josede Areal Salcete Goa.	Sao-Jose-de-Areal	'97/1'	05-10-2023	Deed of Sale	No	Notices generated for servicehearing is going on in the Mamlatdar Court
Ponda									
1	DamodarMaheshwarBorkar and Maya AnantBorkar	Navadurga Apts., TiskPonda, Goa	Borim	18	0	06-01-2023	Deed of Succession	As the Objections have right in said property as Co-owners/Co-heirs, they requested to keep the matter in abeyance until opportunity of hearing is accorded to all the co-owners of the said property.	Objections filed and Hearing is going on in the Mamlatdar Court
Mormugao									
Nil									

Annexure-B

Starred LAQ-001B

b. The number and details of mutation applications pending for more than two years as on date; furnish case-wise reasons for delay in disposal of each such application;

Taluka:-Quepem

Sr.No.	Name of the applicant	Address	Village	S. No.	Sub. Div	Date of application	Documents on the basis of which mutation is sought	nature of objections received (if any)	reasons for delay in disposal
1	RajendraFalDe ssai	H.No. 451, Vantem, Fatorpa, Quepem Goa	Tiloi	30	0	10-01-2023	Deed of Sale	Objection citing that he along withthree others has purchased entire property by way of sale deed.	Objections filed to proposed mutation. Hearing in progress
2	AntonetaFerna ndes,	R/o. H. No. 63, CovatemSirvoiQuepe m	Cacora	143	3	09-05-2023	Deed of Conveyance	Objection citing that he and other legal heirs are the co-owners of the said property	Objections filed to proposed mutation. Hearing in progress
3	SandeepGanapatiNaikKarmal i,	R/o. 2700, Madhegal, Kakoda, Curchorem	Cacora	144	1	13-10-2023	Deed of Family settlement	Objection citing that they and other legal heirs of the said property.	Objections filed to proposed mutation. Hearing in progress
Sanguem									
Nil									
Dharbandora									
Nil									
Canacona									
Nil									

